CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD.

Dated : Allahabad this the 12th day of September 2002.

Contempt Application no. 74 of 2002 in Original Application no. 1113 of 1999.

Hon'ble Maj Gen KK Srivastava, Member (A) Hon'ble Ma. AK Bhatnagar, Member (J)

Roop Chand Sharma, s/o Kalloo Ram Sharma, R/o Qr. no. P-6-H, Town Rly., Colony, Dehradun.

... Applicant

By Adv : Sri US Mishra

Versus

- 1. Sri Kunwar Jeet Singh,
 General Manager, N. Rly.,
 Baroda House, New Delhi.
- 2. Sri Surendra Mohan Bhardwaj, Addl. Railway Manager, N. Rly., Moradabad Division, Moradabad (UP).

... Respondents

By Adv :

ORDER

Hon'ble Maj Gen KK Srivastava, AM.

This contempt application, whiled under section 17 of AT Act, 1985, was filed on 9.5.2002 to punish Sri Kunwar Jeet Singh, General Manager, Northern Railway Baroda House, New Delhi, and Sri Surendra Mohan Bhardwaj, Addl Railway Manager, Northern Railway, Moradabad, for non compliance of the order of this Tribunal dated 21.11.2000 passed in OA 1113 of 1999.

of this Tribunal dated 21.11.2000 the respondents filed a review application, which was rejected by order dated 18.7.2001. The applicants were waiting for action on the respondents, but nothing was done. Since nothing was done, the applicants

filed this present contempt application. Meanwhile, the applicant came to know that the respondents have been transferred and the new incumbents have taken over the charge as General Manager, N. Rly., Baroda House, New Delhi and as D.R.M., Moradabad. Since no notices have been served on them, in our opinion they cannot be impleaded.

- The leberty is given to the applicant to file a fresh contempt application after service of copy of order dated 21.11.2000 on the present incumbents and after waiting for a period of dated 21.11.2000 amonths for implementation of the order/passed in OA no. 1113 of 1999.
- There shall be no order as to costs.

Member (J)

Member (A)

/pc/